

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No 123 of 2017 (SZ)**

**Applicant(s)**

Krithika Gokulnath  
SNN Raj Serenity Apartments  
Elanahalli  
Bangalore

Vs.

**Respondent(s)**

Registrar  
Anna University,  
Guindy, Chennai  
and 8 others

**Legal Practitioners for Applicant(s)**

M/s. KNS Law Chambers

**Legal practitioners for respondent(s)**

M/s Latha for R1  
M/s Rita Chandrasekar for R3  
M/s P.Jayalakshmi for R4  
M/s G. Karthikeyan for R6 & R7  
M/s E. Manoharan for R8  
M/s A. Sathyabama for R9

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.05.2019 R9 counsel represented. For reply of R8 call on 18.07.2019.  (Tmt.S. Meenakumari) Registrar